

(b) whether the compulsion of providing employment for 100 days to only one person even if there are four adults in a family puts a question mark on the basic objective and the commitment to provide employment under MGNREGA; and

(c) if so, the status thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) to (c) Section 4 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 (42 of 2005) mandates for providing not less than one hundred days of guaranteed employment in a financial year to every household in the rural areas whose adult members volunteer to do unskilled manual work. Thus the unit for employment under MGNREGA is household and not individual.

Implementation of DDUGKY

†131. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of youth registered for skill development programme, so far, under Deen Dayal Upadhyaya Grameen Kaushal Yojana (DDUGKY);

(b) the number of youth trained under DDUGKY, so far, and how many of them have been facilitated to get a job;

(c) when DDUGKY was started and the amount allocated and used therefor, so far, and

(d) the number of States/districts included under DDUGKY?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) Data on youth registration for Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) courses is not centrally maintained.

(b) Under DDU-GKY, a placement linked skill development program under National Rural Livelihoods Mission (NRLM), a total of 2.79 lakh candidates have been trained and 1.32 lakh candidates have been placed in jobs.

(c) Ministry of Rural Development is implementing the placement linked skill development programme for rural poor youth under NRLM. The programme was announced as Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) in September, 2014 with focus on building the capacity of rural poor youth to address the needs of domestic and global skill requirements.

†Original notice of the question was received in Hindi.

As per available information, budget allotted and the funds released for the placement linked skill development program (DDU-GKY) is given below:

Year	Budget allotted (in ₹ crore)	Funds released (in ₹ crore)
2013-14	650.00	568.97
2014-15	571.49	568.63
2015-16	587.84	579.63

(d) DDU-GKY at present covers 568 districts in 21 States.

SARAS fairs

†132. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of 'SARAS Fairs' organised during the last five years in which various rural organization/people got an opportunity to display/sell their products;

(b) the details of funds spent by the Ministry on these fairs during that period and the amount received against the stalls provided to participants for taking part in these fairs; and

(c) whether it is a fact that the rural organizations/people have to bear high costs to take part in these 'fairs' and have to incur loss due to meagre sale of products?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The Ministry of Rural Development, under the scheme of National Rural Livelihoods Mission (NRLM), has taken various initiatives to promote marketing of rural products produced by rural BPL swarozgaries and SARAS fair is one of them. These fairs are the main outlets for the BPL families to display and sell their products on the one hand and also learn the nuances of urban marketing principles on the other hand. This Ministry releases central assistance up to ₹ 40 lakh for metro cities and ₹ 35 lakh for non-metro cities for organising regional SARAS fairs, to the concerned State Government. The stalls are provided to participants for taking part in these fairs, free of cost. During the last five years, 100 'SARAS Fairs' have been organised across the country for which funds to the extent of ₹ 42.08 crore was utilized.

(c) No instances have been brought to the notice of this Ministry where the rural organizations/people had to bear high costs to take part in these 'fairs' and had to incur loss due to meagre sale of products.

†Original notice of the question was received in Hindi.